

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 1947
(TO BE ANSWERED ON THE 7th August 2023)**

STATUS OF ODISHA'S AIRPORTS AND AIRSTRIPS

1947. DR. SASMIT PATRA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) the details of the progress of work on the development of Odisha's airports and airstrips;
- (b) the total expenditure incurred so far and projected expenditure to be incurred;
- (c) the status of new airports and airstrips in Odisha and by when their commencement are expected; and
- (d) inclusion of airports and airstrips in Odisha under UDAN and their present status?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) : Airports Authority of India (AAI) has completed expansion/upgradation works at its Jharsuguda and Rourkela airports in Odisha. At Jharsuguda, Expansion of Apron for 4 Nos. of AB-320 Type of Aircraft with new Link Taxiway and allied works has been completed and Rourkela Airport has been upgraded from Code 2B to 2C. AAI has also undertaken expansion works at Bhubaneswar Airport including construction of Link Building between Terminal-1 and Terminal- 2 for integrated operations using Passenger Boarding Bridge (PBB), Construction of Parallel Taxi Track (PTT) and Rapid Exit Taxiway (RET) (Phase-II), Resurfacing of Runway and Conversion of Category - I lighting to Category - II Lighting System.

The total expenditure incurred so far for the above development works is Rs. 196.97 crore and the projected expenditure in FY 2023-24 for above works is Rs. 139.00 crore.

(c): State Government of Odisha has submitted an application under GFA Policy, 2008 to Ministry of Civil Aviation (MoCA) for grant of 'Site-Clearance' for development of a Greenfield airport at Puri, Odisha. As per GFA Policy, the

proposal has been sent to the concerned stakeholders including Airports Authority of India(AAI), Directorate General of Civil Aviation (DGCA) and Ministry of Defence (MoD) for their comments. After completion of this consultation with stakeholders, the proposal is required to be placed before the Steering Committee on Greenfield Airports for their recommendation, with respect to award of Site Clearance.

As per the GFA Policy, 2008, the responsibility of implementation of airport projects including funding of the project, land acquisition, R&R etc. rests with the concerned airport developer including the respective State Government (in case the State Government is the project proponent). The timeline for construction of airports depends upon various factors such as land acquisition, mandatory clearances, removal of obstacles, financial closure etc. by the respective airport developers.

(d): Airstrips at Amarda, Jeypore, Jharsuguda, Rangeilunda, Rourkela and Utkela in Odisha have been identified for development under RCS (Regional Connectivity Scheme) -UDAN (Ude Desh ka Aam Nagarik) and to operate flights under this scheme. Flight operations have commenced from Jharsuguda, Jeypore and Rourkela airports after the revival of these airports.
